

DAILY BOARD OF 09/06/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE
Only the matter on Daily Board will be taken up

Sr. No.	Case Number	Parties Name	Stage
1	Cri. Appeal 289/2019	Kartik Ramani-Aplnt. Vs Savita Kartik Ramani and The State of Maharashtra-Respdts.	Argument
2	Cri. Appeal 303/2019	Savita Karthik - Appellant Vs Karthik Ramani - Respondent	Argument
3	SC ST Spl. Case 3/2015	The State Pant Nagar PS Vs Hanumant Ghorpate	Argument
4	ABA 119/2020	Sunil Narendra Singh And 2 Others Vs State Byculla Police Station	Argument
5	SC ST Spl. Case 8/2016	The State Bandra Police Station Vs Edward Lopez and others	Order on Exh.
6	SC ST Spl. Case 6/2018	STATE GOVERNMENT B K C Police Station Vs Sanjay Vasant Ramde	Order on Exh.
7	Remand SC ST 206/2020	The State- Antop Hill Police Station Vs Omkar Subhashchandra Pandit	Appearance
8	Remand SC ST 300/2020	The State- Mankhurd Police Station Vs Riyaz Ahmad Akbarali Mansuri	Appearance
9	SC ST Spl. Case 7/2019	DCB, CID, Mumbai Vs Bhakti Arindrao Mehare and others 2	Say & hearing.

